

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST DATED **29.07.2026** (WEDNESDAY)

CHENNAI BENCH (**HYBRID MODE**)

10.30 AM

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**In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Orders

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	IA No. 842/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 296/2026 For Stay IA No. 843/2026 To Dispense with IA No. 844/2026	Manoj Kumar Jain Proprietor of Guru Rajendra Minerals Trading Company Vs Gonugunta Murali RP of Sai Krishna Minerals Pvt Ltd & Anr.	Mr. Ramasubramaniam Raja	

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in